# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

## LOK SABHA UNSTARRED QUESTION NO. 1156 TO BE ANSWERED ON 25<sup>TH</sup> JULY, 2022

#### **Scholarships to Students**

### 1156. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of Education be pleased to state:

- (a) the details of the 75 recent scholarships announced by the United Kingdom (UK) Government for Indian students to pursue Masters in the UK;
- (b) whether the Government has requested the Indian companies partnering for the scholarships to allocate special provisions for Scheduled Caste (SC)/Scheduled Tribes(ST)/Other Backward Classes (OBC) students in the scholarships;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has initiated any new schemes to support the education of SC/ST/OBC students through funding; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

- (a): Based on requests received from friendly foreign countries/institutions, the Ministry of Education disseminates information on scholarships offered by such donor countries for Indian students to study abroad. The students are required to apply online http://proposal.sakshat.ac.in/scholarship. This Ministry has not received any request to disseminate information about 75 recent scholarships announced by the United Kingdom Government for Indian students to pursue Masters in the UK.
- (b) & (c):Section 135 of the Companies Act, 2013 along with Schedule VII of the Act and Companies (CSR Policy) Rules, 2014 provides the broad framework for Corporate Social

Responsibility (CSR). Promotion of education is one of the CSR activities listed in Scheduled VII of the Companies Act, 2013. Under the Companies Act, 2013 CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR Committee.

(d) & (e): The Government is implementing various schemes for providing financial assistance to all categories of students including students from Scheduled Caste(SC), Scheduled Tribe (ST) and Other Backward Class (OBC). The details of these schemes are available in the following websites:

Sl.	Ministry/ Department	Website links		
No.				
1.	Department of Higher Education	https://www.education.gov.in/en/pm-usp-scholarships-		
		education-loan		
2.	University Grants Commission	https://www.ugc.ac.in/page/scholarships-and-		
		<u>fellowships.aspx</u>		
3.	All India Council for Technical	https://www.aicte-india.org/bureaus/rifd/Scholarship-		
	Education	<u>Schemes</u>		
4.	Ministry of Social Justice &	https://socialjustice.gov.in/scheme-cat		
	Empowerment			
5.	Ministry of Tribal Affairs	https://tribal.nic.in/ScholarshiP.aspx		
6.	Ministry of Minority Affairs	https://www.minorityaffairs.gov.in/en/schemesperfor		
		mance/scholarship-schemes		

\*\*\*\*